

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: September 24,2023

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						Amount of claim under verification	Remarks, if any			
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted
1	Income Tax	Central	17-04-2023	269460075	32335209	30,17,95,284	0	0	0	Assessment Dues under Appeal	No	No	0	0	0	30,17,95,284	Claimed amount Under Appeal
2	CGST -IX Mumbai South Commissionerate	Central	27-06-2023	20510542	63607254	8,41,17,796	0	0	0	Demand during Moratorium and under appeal	No	No	0	0	0	8,41,17,796	Demand during Moratorium and under appeal
2	Total			28,99,70,617	9,59,42,463	38,59,13,080	-	-	-	0		0	0	0	0	38,59,13,080	